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THC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

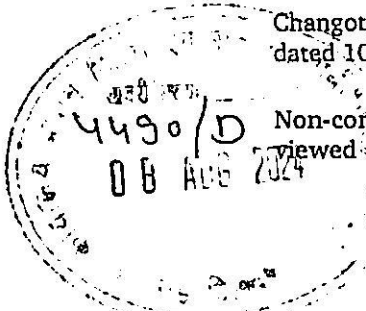
The following posting/transfer is hereby made in official exigency, with immediate effect.

Sl. No.	Name of the Official	From	To
1.	Sh. Lalit Sehgal	Orderly, posted in the court of Sh. Arvind Dev, JMFC, East District	Orderly in the court of Ms. Pooja Yadav, JMFC, East District (till the joining of regular Orderly Sh. Amarjeet)
2.	Sh. Avadh Naresh	Orderly/Peon (Contractual), posted in Office Pool, East District	Orderly (Contractual) in the court of Sh. Arvind Dev, JMFC, East District
3.	Ms. Savita	Peon in Office Pool, East District	Orderly in the court of Ms. Nandini Sharma, JMFC, Digital Traffic Court, East District
4.	Sh. Vijender	Orderly posted in the court of Ms. Nandini Sharma, JMFC, Digital Traffic Court, East District	Peon in Office Pool, East District

Note:

- The official mentioned at Sl. No. 3 (of conservatory staff cadre) has been posted as Peon on an interim basis and this doesn't bestow any right upon him viz. change of cadre and he will continue to be treated as in cadre in which he has initially appointed.
- Earlier order no. 5610-5620/Admn.(East)/KKD/Delhi dated 10.07.2024 in respect of Sh. Monu Maan, Orderly/Peon mentioned at Sr. No. 10 is hereby cancelled.
- Sh. Prashant Chaturvedi, Orderly/Peon who was transferred to the Court of Sh. Sushant Changotra, ASJ (FTC), East District vide order no. 5610-5620/Admn.(East)/KKD/Delhi dated 10.07.2024 is directed to report in Office Pool, Administration Branch, East District.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.



Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

Jain
(Shail Jain)
07/08/24

Dated: 07 AUG 2024

No. 7149-7159/Admn.(East)/KKD/Delhi

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. I, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
11. The concerned file.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

Jain
(Shail Jain)
07/08/24